

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1807
TO BE ANSWERED ON 26.07.2017**

CRIMES IN TRAINS

**†1807. SHRI RAMESH CHANDER KAUSHIK:
SHRI BHAGWANTH KHUBA:
SHRI NATUBHAI GOMANBHAI PATEL:**

Will the Minister of RAILWAYS be pleased to state:

- (a) whether incidents of crimes are increasing in trains;**
- (b) if so, the details of reported crimes during the last three years;**
- (c) whether the Government proposes to formulate a scheme to apprehend criminals involving in such crimes and to prevent such crimes;**
- (d) if so, the time by which the said scheme is likely to be implemented; and**
- (e) the estimated expenditure likely to be incurred on the said scheme?**

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI RAJEN GOHAIN)**

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 1807 BY SHRI RAMESH CHANDER KAUSHIK, SHRI BHAGWANTH KHUBA AND SHRI NATUBHAI GOMANBHAI PATEL TO BE ANSWERED IN LOK SABHA ON 26.07.2017 REGARDING CRIMES IN TRAINS

(a) & (b): No, Madam. Except marginal increase in the cases of theft of passengers' belongings, incidents of robbery, dacoity and drugging have decreased in the year 2016 as compared to the year 2015. The number of cases of robbery, dacoity, drugging and theft of passengers' belongings reported in trains over Indian Railways during the years 2014, 2015, 2016 is as under:-

Year	Number of incidents of crime in train registered			
	Robbery	Dacoity	Drugging	Theft of Passengers' belongings
2014	517	63	437	12161
2015	805	57	346	16180
2016	531	40	262	17925

(c) to (e): As per present scheme of things, policing on Railways is a State subject. Therefore, prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP)/District Police. However, Railway Protection Force (RPF) supplements the efforts of GRP in providing better protection and security of passenger area and passengers and for matters connected therewith. RPF escorts important trains in affected areas and also provides access control duties at important and sensitive stations.

Besides, the following steps are also taken by the Railways to provide security:

- 1. On vulnerable and identified routes/sections, 2500 trains (on an average) are escorted by Railway Protection Force daily, in addition to 2200 trains escorted by Government Railway Police of different States daily.**
- 2. Surveillance is kept through CCTV cameras, provided at about 344 stations over Indian Railways, to ensure safety and security of passengers.**
- 3. Security Help Line number 182 is made operational over Indian Railways for security related assistance to passengers in distress.**
- 4. An Integrated Security System consisting of surveillance of vulnerable stations through Close Circuit Television Camera Network, Access Control etc. has been sanctioned to improve surveillance mechanism over 202 railway stations.**
- 5. Frequent announcements are made through Public Address System to educate passengers to take precautions against theft, snatching, drugging etc.**
- 6. Close liaison is made by RPF with the State Police/GRP authorities at all levels for prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains.**
